Annexure-2

Name of the corporate debtor: Briar Knoll Mills P Ltd.

Liquidation commencement date 22.02.2021.

List of stakeholders as on: 02.07.2025

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of any		Amount of claim under	Remarks, if any
		Date of receipt	Amountel aimed	Amount of claim admitted	of claim	Amount covered by guarantee	% share in total amount of claims admitted	claim	mutual dues, that may be set off	rejected	verification	
		submitted required	163,76,125 +	163,76,125/	Unsecur ed loan – DPN dt 19.10.16 & Memo of Accepta nce dt 15.05.20 19 to settle the loan amount only without interest.		5.89%	NO	NO	201,52,695		CD acknowledged only the loan amount in MOA after ICD. No document for interest @ 24% pa compounding

Note: New liquidator appointment order dated 12.06.2025 was intimated on 20.06.2025.